

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP NO. 30(ND)16

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
16.10.2017**

**NAME OF THE COMPANY:** Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS  
Buildcon Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Sudhanshu Batra, Sr. Advocate Mr. Kunal Sabharwal, Advocate Mr. Aditya Mishra, Advocate		
	For the Respondent (s)	: Mr. K. Datta, Advocate Ms. Prachi Johri, Advocate		

**Order**

Since the matter has been part heard by the Division Bench, renotify  
this case for arguments on 17<sup>th</sup> November, 2017 before the regular Bench.

Interim orders to continue.

  
**(Ina Malhotra)**  
**Member (J)**